

- (b) The Fair and Remunerative Price (FRP) of sugarcane for sugar season 2009-10 was substantially increased to Rs. 129.84 per quintal as compared to Statutory Minimum Price (SMP) of Rs. 81.18 per quintal fixed for sugar season 2008-09. For sugar season 2010-11, the FRP has been further increased to Rs. 139.12 per quintal.
- (c) The Central Government provides concessional loans at an interest rate of 4% to sugar factories from Sugar Development Fund (SDF) for modernization of plants and machinery, expansion of crushing capacity, utilization of by-products, up-gradation of technology etc.

#### **Use of Endosulfan**

1866. SHRI M.P. ACHUTHAN:  
SHRI K.E. ISMAIL:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that India opposed when global community proposed a ban on the use of Endosulfan globally at the stockholm convention of the Persistent Organic Pollutants Review Committee in Geneva last month;
- (b) if so, the details thereof and reasons therefor;
- (c) whether it is a fact that Government of Kerala had written to the Central Government ahead of Geneva meet to take a stand in support of a ban; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) and (b) In the sixth meeting of Persistent Organic Pollutants Review Committee (POPRC) at Geneva held during 11-15 October, 2010 India suggested not to proceed further for any recommendation concerning Endosulfan until the concerns, both procedural and substantive, are addressed suitably by the Conference of Parties of the Stockholm Convention.

(c) and (d) The Government of Kerala on 08th October, 2010 had written to the Central Government to the effect that India may not stand in the way of international community's opinion against Endosulfan.

#### **Decline in productivity of wheat, rice and cash crops**

1867. SHRI BHARATSINH PRABHATSINH PARMAR:  
SHRI NATUJI HALAJI THAKOR:

Will the Minister of AGRICULTURE be pleased to state: